

GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

**LOK SABHA**  
**UNSTARRED QUESTION NO.5961**  
**TO BE ANSWERED ON 10.04.2017**

**NGOs Involved in Mid Day Meal Scheme**

† 5961. COL. SONARAM CHOUDHARY:  
SHRI PONGULETI SRINIVASA REDDY:  
SHRI PINAKI MISRA:  
SHRI DEVJI M. PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the NGOs engaged in providing the Mid Day Meal in various Government schools in the country are further subletting their contracts and if so, the details thereof;
- (b) whether it is a fact that such NGOs are not providing hygienic and nutritious food to the children in rural and urban areas resulting in the children falling sick and if so, the details thereof;
- (c) the number of such cases reported in the country during the last three years, State/UT and year-wise including Rajasthan along with the action taken against the errant agencies;
- (d) whether the Government proposes to eliminate the role of NGOs in the said scheme, especially in rural areas and if so, the details thereof;
- (e) whether the Government has fixed any nutritious value for serving Mid Day Meal to the children and if so, the details thereof along with the sanctioned amount per head for the same;
- (f) the details of the margin of profit allowed and earned by those who are entrusted with the responsibility of providing the said meal; and
- (g) the total number of people provided employment including cook cum helpers under the said scheme during the last three years, State/UT-wise and year-wise?

**ANSWER**  
**MINISTER OF STATE IN THE**  
**MINISTRY OF HUMAN RESOURCE DEVELOPMENT**  
**(SHRI UPENDRA KUSHWAHA)**

(a) to (d): The Mid Day Meal Scheme (MDMS) is a Centrally Sponsored Scheme implemented in partnership with the States/UTs. The overall responsibility for providing cooked and nutritious mid-day meal to the eligible children lies with the State Governments and Union Territory Administrations. The MDM guidelines provide for Centralized kitchens for urban areas where there is space constraint. In Centralized kitchens, cooking can take place and cooked hot meal may be transported under hygienic conditions through reliable transport systems to various schools.

A total number of fourteen complaints against NGOs for providing unhygienic food to the children under Mid-Day Meal Scheme have been reported by various States and Union Territories during the last three years. Respective State Governments/UT Administrations were requested to furnish Action Taken Report (ATR) in the matter. As per ATRs received from States/UTs, actions such as issue of warning to the erring NGOs and to the officials responsible; termination of contract of the NGO and imposition of penalty on the NGO by withholding the payment to them have been taken up by the concerned State Governments/UT Administrations. The State/UT-wise details including Rajasthan of such incidents and action taken thereon during each of the last three years is given at Annexure-I.

(e): The Mid Day Meal Guidelines prescribe the following nutritional value for the Mid-Day-Meal provided to the children in the schools:

Items	For children of Primary classes	For children of Upper Primary classes
<b>A) Nutritional Norms (Per child per day)</b>		
Calorie	450	700
Protein	12 gms	20 gms
<b>B) Food Norms (Per child per day)</b>		
Food-grains	100 gms	150 gms
Pulses	20 gms	30 gms
Vegetables	50 gms	75 gms
Oil & fat	5 gms	7.5 gms
Salt & condiments	As per need	As per need

Under the Mid-Day Meal Scheme, the present sanctioned cooking cost per child per day for Primary and Upper Primary stages is Rs.4.13 and Rs.6.18, respectively. In addition, the Central Government provides 100% funding for Foodgrains, Transport Assistance, Kitchen Devices and Management/Monitoring Expenses. Several State/UT Governments are also contributing additional funds over and above their minimum mandatory share under the Scheme.

(f): The Mid-Day Meal guidelines provide that as far as possible, the responsibility for cooking/supply of cooked mid-day meal is to be assigned to Local women's/mothers' Self-Help Group; Local Youth Club affiliated to the Nehru Yuvak Kendras; Personnel engaged directly by the VEC/SMDC/PTA/Gram Panchayat/Municipality or NGOs through Centralized kitchens for urban areas where there is space constraint. The guidelines also provide that NGOs supply cooked mid day meal on a no profit basis.

(g): Under Mid -Day Meal Scheme (MDMS), one cook-cum-helper is engaged for schools with up to 25 students, two cooks-cum-helpers for schools with 26 to 100 students and one additional cook-cum-helper for every addition of up to 100 students. The State/UT-wise number of cook-cum-helpers engaged under the scheme during the last three years is at Annexure-II.

(a) State/UT wise No. of complaints related to NGO received during last three years

Sl. No.	State/UT	2014	2015	2016	Total
1	Delhi	1	3	0	4
2	Goa	0	1	0	1
3	Karnataka	2	0	0	2
4	Maharashtra	1	1	1	3
5	Uttar Pradesh	2	1	1	4
	<b>Total</b>	<b>6</b>	<b>6</b>	<b>2</b>	<b>14</b>

(b) Action taken by States/UTs on aforesaid complaints

Sl. No.	Type of Action	2014	2015	2016	Total
1	Departmental action (including warning, transfer, suspension) and action against service providers/complaint substantiated by State Govt.	3	4	1	8
2	General corrective action, including issue of instructions to concerned, by State Govt./GoI.	1	2	0	3
3	Baseless, not related to MDMS	2	0	0	2
4	Under enquiry/ investigation at State level	0	0	1	1
5	<b>Total</b>	<b>6</b>	<b>6</b>	<b>2</b>	<b>14</b>

## Annexure-II

S.No.	States/UTs	2014-15	2015-16	2016-17*
		No. of Cooks-cum-Helpers Engaged	No. of Cooks-cum-Helpers Engaged	No. of Cooks-cum-Helpers Engaged
1	2	3	4	5
1	Andhra Pradesh	97251	92105	92105
2	Arunachal Pradesh	7736	7729	7736
3	Assam	122724	121441	116472
4	Bihar	235181	236278	238353
5	Chhattisgarh	95524	93420	89791
6	Goa	2067	2623	2623
7	Gujarat	90671	89796	87329
8	Haryana	32610	30652	30620
9	Himachal Pradesh	23478	22813	22375
10	Jammu & Kashmir	29555	30648	29619
11	Jharkhand	81203	81824	81824
12	Karnataka	117842	118886	117984
13	Kerala	13700	13664	14373
14	Madhya Pradesh	243309	236986	224767
15	Maharashtra	164479	163523	167909
16	Manipur	6528	6951	6951
17	Meghalaya	16965	17094	17567
18	Mizoram	5166	5220	5071
19	Nagaland	5057	5057	5057
20	Orissa	128020	128817	127382
21	Punjab	41820	42343	42609
22	Rajasthan	124616	115622	115622
23	Sikkim	1891	1884	1891
24	Tamilnadu	128130	128130	128130
25	Telangana	55151	53492	53600
26	Tripura	10941	10926	10943
27	Uttarakhand	29397	28699	28031
28	Uttar Pradesh	401378	398073	398971
29	West Bengal	237774	244744	236658
30	A&N Islands	721	721	721
31	Chandigarh	740	746	749
32	D&N Haveli	861	927	927
33	Daman & Diu	304	317	318
34	Delhi	20845	19271	19228
35	Lakshadweep	113	110	110
36	Puducherry	1031	1031	1031
	<b>Total</b>	<b>2574779</b>	<b>2552563</b>	<b>2525447</b>

\*Coverage upto 2<sup>nd</sup> QTR during 2016-17.